GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
DEPARTMENT OF PUBLIC ENTERPRISES

RAJYA SABHA

UNSTARRED QUESTION NO. 2132

TO BE ANSWERED ON THE 15th March, 2021

'Reserved posts in Central PSUs'

2132. Smt. Phulo Devi Netam :
Shri K. C. Venugopal :

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:-

(a) the total number of sanctioned reserved posts for Scheduled Castes (SCs), Scheduled Tribes (STs), and Other Backward Classes (OBCs) in all Central Public Sector Undertakings (PSUs), and the details thereof;

(b) whether proposed privatisation and disinvestment of PSUs, particularly Bharat Petroleum Corporation Limited (BPCL), will result in a reduction in reserved posts for SCs, STs, and OBCs, and if so, the details of number of reduction in posts; and

(c) whether Government has any plan to ensure the continuation of reservations in Central PSUs, particularly BPCL, after disinvestment?

ANSWER

THE MINISTER OF STATE FOR HEAVY INDUSTRIES & PUBLIC ENTERPRISES
(SHRI ARJUN RAM MEGHWAL)

(a): As per available information, as on 31-03-2020, the total number of Scheduled Castes (SCs), Scheduled Tribes (STs), and Other Backward Classes (OBCs) employees in operating Central Public Sector Enterprises (CPSEs) are as follows:

Total numbers of Employees (as on 31.03.2020)	Representation of SCs / STs / OBCs in operating CPSEs (as on 31.03.2020)					
	SCs (In numbers)	%	STs (In numbers)	%	OBCs (In numbers)	%
9,19,648	1,60,384	17.44	99,693	10.84	1,98,581	21.59

(b & c): Department of Investment and Public Asset Management (DIPAM) being the nodal department for disinvestment matters has informed that the reservation policy is applicable only in Government companies and after strategic disinvestment of Bharat Petroleum Corporation Limited (BPCL), it will not remain a Government company.

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